

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33455/2014

(Arising out of impugned final judgment and order dated 10/07/2014
in WP No. 9480/2013 passed by the High Court of Judicature at
Allahabad)

M/S GALAXY PAPERS (PVT) LTD Petitioner(s)

VERSUS

STATE OF UP AND ORS Respondent(s)

(Office report on default)

Date : 06/10/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
[IN CHAMBERS]

For Petitioner(s) Ms. Rashmi Singh, Adv.
Mr. Rohit Sthalekar, Adv.

For Respondent(s) Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, one week's time is granted to learned
counsel for the petitioner for filing application for deletion
of the name of respondent nos.8 to 32.

(SWETA DHYANI)
SR.P.A.

(RAJINDER KAUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Neeta Sapra
Date: 2015.10.08
10:42:45 IST
Reason: